## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2689 ANSWERED ON:28.07.2014 SALE OF FREE AIR TICKETS Kumar Shri P.;Venkatesh Babu Shri T.G.

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any instances of passing on free air tickets by certain employees of Air India/Indian Airlines issued to them under Family Fare Scheme to some travel agents for sale at commercial rates have come to the notice of the Government during the last three years and the current year;
- (b) if so, the details thereof;
- (c) whether the Government has ordered an inquiry into such cases and if so, the details and the findings thereof; and
- (d) the action taken or proposed to be taken against the employees/travel agents found guilty in these cases?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a): No, Madam.
- (b) to (d): Do not arise in view of (a) above.